GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION No. †4964 TO BE ANSWERED ON 26.03.2018

DRINKING WATER FOR TRIBAL FOREST VILLAGES

†4964. SHRI HARISHCHANDRA CHAVAN: SHRI LAXMAN GILUWA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the tribals inhabiting forest land have to walk for many kilometers to fetch drinking water;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken/being taken by the Government to ensure that drinking water is available for the tribals in their forest villages?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) to (c): Ministry of Drinking Water and Sanitation (MDWS) has informed that as per Census 2011, the main source of drinking water from their houses for tribal population in the country as a whole is as below:

Total Rural Households of ST population	No. of rural household of ST population having main drinking water source away from their house	Percentage
2,01,87,856	73,44,686	36.38%

Under the Scheme 'National Rural Drinking Water Programme (NRDWP), 10% of the total allocation of funds is earmarked to be used for the supply of drinking water to Scheduled Tribe (ST) dominated habitations. States have been directed to take special care for implementation of its scheme / programme in tribal areas and progress thereof is monitored through online integrated management information system(IMIS) of MDWS.

The status of availability of drinking water to tribal habitations is available in public domain at <u>www.indiawater.gov.in/IMISReports/</u>. As on 21.03.2018, there are 365050 Scheduled Tribe (ST) dominated habitations in the country, out of which 301858 (82.69%) habitations are fully covered with provision of safe drinking water supply and 53090 (14.54%) habitations are partially covered. State wise details is at Annexure.

In the year 2012-13 and 2013-14, with the assistance of National Clean Energy Fund (NCEF) from the Ministry of Finance and NRDWP, I 1,000 Nos. of solar power based dual pump schemes have been installed in Left Wing Extremist / Naxal Affected States with a view to make available safe drinking water to small rural tribal habitations in these areas through taps. In the year 2015-16, another 5004 Nos. of solar power based dual pump schemes have been installed across the country with funding from NRDWP and assistance from Ministry of New and Renewable Energy (MNRE). As per the re-structured NRDWP guidelines, the focus is mainly on providing piped water supply to rural population eventually by 2030 to honour the commitment made by the country in the international forum while agreeing for United Nations Sustainable Development Goal (SDG), 2030 in respect of all rural areas of the country including tribal habitations.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 4964 to be answered on 26.03.2018:

S.No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations
		Total	Total	Total
1	ANDAMAN and NICOBAR	91	41	50
2	ANDHRA PRADESH	9553	5854	3675
3	ARUNACHAL PRADESH	7158	2759	4377
4	ASSAM	17440	9123	5907
5	BIHAR	1835	975	788
6	CHATTISGARH	50743	47901	1984
7	GOA	50	50	0
8	GUJARAT	15400	15400	0
9	HIMACHAL PRADESH	3242	2755	487
10	JAMMU AND KASHMIR	2976	1579	1397
11	JHARKHAND	55533	53476	328
12	KARNATAKA	2547	1278	1207
13	KERALA	86	2	83
14	MADHYA PRADESH	55949	55770	19
15	MAHARASHTRA	17310	15346	1945
16	MANIPUR	3160	1813	1347
17	MEGHALAYA	10117	1741	8351
18	MIZORAM	730	466	264
19	NAGALAND	1428	663	736
20	ODISHA	57952	52427	4989
21	RAJASTHAN	21824	13665	6758
22	SIKKIM	816	395	421
23	TAMIL NADU	2707	2684	22
24	TELANGANA	9737	5649	3828
25	TRIPURA	5076	2477	995
26	UTTAR PRADESH	821	779	16
2	UTTARAKHAND	1244	508	736
28	WEST BENGAL	9525	6282	2380
Total		365050	301858	53090
	Percentage		82.69 %	14.54%

Status of ST dominated habitations	with respect to Drinking	Water supply as on date